

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
STARRED QUESTION NO. 122
TO BE ANSWERED ON 14TH MARCH, 2022**

Demand to bring down taxes and cess on petroleum products

122 Shri John Brittas:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that there is a growing demand to bring down various taxes and cess on petroleum products by Government;
- (b) the details of basic excise duty, cess and special additional excise duty collected during the last three years; and
- (c) the year-wise and category-wise details thereof?

ANSWER

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI HARDEEP SINGH PURI)**

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Rajya Sabha Starred Question No. 122 asked by Shri John Brittas to be answered on 14 March 2022 regarding “Demand to bring down taxes and cess on Petroleum Products ”.

(a): The Central Government reduced the Central Excise duty on petrol and diesel by Rs. 5 and Rs. 10 per liter respectively effective from 4th November, 2021. The measure was aimed to give a further fillip to the economy and to boost consumption and keep inflation low, thus helping the poor and middle classes. Many States/UTs have also reduced the VAT on petrol and diesel subsequently.

(b) & (c): The details of the amount collected by the Union Government by levying excise duty (including cesses) on petroleum products during the last three years and current year are given as under:

Rs./Crore

Particulars	2018-19	2019-20	2020-21	Apr.-Sep. 2021-22
Excise Duty	2,14,369	2,23,057	3,72,970	1,70,894

Based on data from 16 major oil & gas companies

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